

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2539**  
ANSWERED ON 07/08/2024

**ALLOCATION OF FUNDS FOR NNBOMP**

2539. SHRI K RADHAKRISHNAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has taken any steps to streamline the implementation of the New National Bio-gas and Organic Manure Programme (NNBOMP) and if so, the details thereof;
- (b) whether it is true that the Government has not fixed the target for NNBOMP for Financial Year 2024-25 and allocations have not been made till date to the State of Kerala and if so, the reasons therefor and the action taken thereon; and
- (c) the details of funds sanctioned, allocated and utilized under NNBOMP for Financial Year 2023-24?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) The New National Bio-gas and Organic Manure Programme (NNBOMP) was being implemented upto 31.03.2021 by the Ministry of New and Renewable Energy (MNRE). Thereafter, the NNBOMP has been continued as Biogas Programme under the umbrella National Bioenergy Programme (NBP), w.e.f. 02.11.2022 for installation of biogas plants size ranging from 1 to 2500 cubic meter biogas generation per day.

MNRE has taken following steps to streamline the implementation of Biogas Programme:-

- (i) Provisions of higher rates of CFA for setting up of individual household biogas in the (a) Hilly/North Eastern Region States (Arunachal Pradesh, Assam, Himachal Pradesh, Jammu & Kashmir, Ladakh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and Uttarakhand) (b) Island; and (c) Scheduled Castes (SC)/ Scheduled Tribes (ST);
- (ii) Provision for annual target allocation and advance release of CFA (up to 40% corresponding to the annual allocated target) for installing the small biogas plants to the State / Union Territories (UTs) at the beginning of the Financial Year (FY);
- (iii) Support for construction, supervision, commissioning, and free Operation and Maintenance warranty for 5 years trouble free operation of biogas plants;
- (iv) Financial assistance is being provided for conducting trainings for biogas users, biogas masons & officials of the State Programme Implementing Agencies towards wider dissemination of biogas plants and its usage and smooth operation and maintenance of biogas plants; Support for supervision of the installed biogas plants to enable effective implementation for biogas installation;
- (v) Additional incentives for linking the cattle dung-based biogas plants with (a) sanitary toilets; and (b) Biogas slurry filter unit;

- (vi) Incentive for saving fossil fuels (diesel, petrol, kerosene, electricity etc.) to farmers by using biogas in 100% Biogas based Generator set / Biogas engine water Pumping System (BPS) for water pumping and meeting other small farm power needs from biogas; and
  - (vii) Support for using the cost-effective improved designs of flexi small size household biogas plants.
- (b) MNRE has allocated the annual physical targets of 25,000 number of small biogas plants for FY 2024-25 to the Implementing Agencies (IAs) of the States/ UTs under the Biogas Programme. The allocation for State of Kerala is as follows:
- (i) Directorate of Agriculture Development and Farmers Welfare = 550 Nos.; and
  - (ii) Rural Development Department = 100 Nos.
- (c) During the FY 2023-24, MNRE has allocated an amount of Rs 50.00 Crore and Rs. 37.89 Crore has been utilized under the Biogas Programme.

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